

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT)(Insolvency) No. 1107 of 2019

IN THE MATTER OF:

Gourav Kishor Shinde

...Appellant

Vs

Uday Yashwant Nayak & Ors.

....Respondents

Present:

For Appellant: Mr. Sourabh Kalia, Ms. Syheena Taqui and Ms. Bina Gupta, Advocates

**For Respondents: Ms. Udit Singh, Advocate for Respondent No. 1
Ms. Sowmya Saikumar, Advocate for Respondent No. 2
CA Vishal Jian, Representative of RP**

ORDER

21.01.2020 Partly heard learned Counsel for the Appellant.

List the Appeal for further hearing in 'Orders category' on **22nd January, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)

Akc/Md